

**Shri Ram Ratan Gupta:** Have Government made any assessment of the assets left behind by the Portuguese in India and have they any scheme to recompense the losses suffered by Indians in Portuguese colonies?

**Shri Jawaharlal Nehru:** No, Sir.

**Mr. Speaker:** Question No. 13.

श्री बागड़ी : मुझे क्या सवाल करने का मौका नहीं मिलेगा ?

अध्यक्ष महोदय : आप तो मौका ले चुके अपनी बात कह कर के ।

### Third Five Year Plan

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 Shri P. R. Chakraverti;  
 Shri M. L. Dwivedi;  
 Shri S. C. Samanta;  
 Shri Subodh Hansda;  
 Shri B. K. Das;  
 Shri Raghunath Singh;  
 Shri Daji;  
 Shri P. C. Borooah;  
 Shri Ram Ratan Gupta;  
 Shri Rameshwar Tantia;  
 Shri Hem Barua;

Will the Minister of Planning be pleased to state:

(a) whether Government are of the view that some adjustments and re-phasing of certain schemes of the Third Plan have to be made for ensuring achievements of targets for vital sectors of economy; and

(b) whether it is a fact that a note prepared by Shri T. T. Krishnamachari has spotlighted imbalance in the economy, threatening fulfilment of the Plan targets in many spheres?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) As a Five Year Plan proceeds, certain adjustments and rephasing have to be made from time to time in the light of actual experience. The object of these adjustments is to ensure the achievement of vital targets in the Plan

(b) The question of balance between different aspects of development is under constant study in the Planning Commission and in the Ministries and Departments concerned.

**Shri P. R. Chakraverti:** Have any recommendations been made by Shri T. T. Krishnamachari in regard to pruning of the allocations or their realignment? If so, on what lines?

**Shri Nanda:** All members of the Government are bound to do their best towards common ends, and the member, to whom reference was made, is making a very big contribution towards that.

**Shri P. R. Chakraverti:** May I know whether the Planning Commission have taken any decision with regard to the suggestions made by Shri T. T. Krishnamachari? If so, how far the necessary adjustments have been made to remove the causes of imbalance in the economy?

**Shri Nanda:** The answer has clearly stated that this process has been in progress for some time. It is a continuous process.

श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि वे कौन से इस प्रकार के इम्बैलेन्सेज हैं जिन की तरफ श्री टी० टी० कृष्णमाचारी प्लानिंग कमिशन को इशारा दिया है, और उन को दुरुस्त करने के लिए क्या उपाय किए जा रहे हैं ?

श्री नन्दा : किसी एक शरूस ने क्या कहा है, खास कर जो गवर्नमेंट के मेम्बर्स हैं उनका रिफरेंस करना मेरी समझ में मुनासिब नहीं है। लेकिन जिन चीजों के बारे में कहा जाता है वे सब जानते हैं। जो जो मुश्किलत पेश आई हैं ट्रान्सपोर्ट वगैरह के बारे में, वही बातें हैं जिन का जिक्र हो रहा है ।

**Shri S. M. Banerjee:** May I know whether any note has been prepared by Shri T. T. Krishnamachari; if so, what are its salient features, and will it be laid on the Table of the House?

**Shri Nanda:** I consider it will not be proper.

**Mr. Speaker:** This will not be laid on the Table.

**Shri S. M. Banerjee:** My first question was: what are the salient features of this note, what are the broad features?

**Mr. Speaker:** Probably in the earlier answer he has said that it will not be proper to disclose that.

**Shri H. N. Mukerjee:** On a point of order, Sir. In this question there is a reference to a Cabinet Minister, a Minister Without Portfolio, however. Shri T. T. Krishnamachari, and to a note which is supposed to have been prepared by him. Now, the Cabinet Minister himself is very luckily present in the House. He is responsible to this House individually as well as collectively as a Member of the Cabinet. He has prepared a note, and he has made certain observations which have at least gone so far as to attract the attention of the Members, particularly the Member who has asked this question. Is it not in order for you to ask the Minister concerned to give some little explanation of how this matter came to be in the press so that the Member could ask the question, because information is being withheld from us?

**Mr. Speaker:** It is perfectly in order for any Member to ask that when it has appeared in the press that some note has been prepared by a member of the Cabinet, but it is also in order for the Members of the Cabinet to say that they are not going to disclose it. Therefore, I cannot compel them if they say that at this moment they are not prepared to disclose it. I cannot compel them at this moment.

**Shri Harish Chandra Mathur:** The Minister or the Government must state it is in the public interest that they are withholding the information. It is not left to their sweet discretion.

**Shri Nanda:** The point is whether hon. Members are being deprived of any opportunity to discuss anything of

public importance. We are having opportunities to discuss all these questions which concern us about transport, power, coal, etc. There are several notes being exchanged, and it is my humble view that it may not be quite proper to start giving notes of the Members of the Cabinet.

**Mr. Speaker:** I am not clear within myself. What the Members insist is...

श्री रामेश्वरानन्द (करनाल) : अध्यक्ष महोदय .

अध्यक्ष महोदय : अभी मेरी बारी है, मुझे ले लेने दीजिए ।

What the hon. Members insist is that any information that is withheld by any Member of the Government must be done in public interest. He must say so, that in the public interest it cannot be disclosed. That is why I wanted the hon. Minister to tell me whether it was on that account that he did not want to disclose it, or whether there was something else that I might consider.

**Shri Nanda:** Yes, Sir. That is the position, that it is not in the public interest.

**Mr. Speaker:** Then it cannot be disclosed.

#### WRITTEN ANSWERS TO QUESTIONS

#### Committee for Studies on Economic Development in India and Japan

\*14. **Shri Indrajit Gupta:** Will the Minister of Planning be pleased to state:

(a) whether the Committee for Studies on Economic Development in India and Japan has started functioning;

(b) if so, the activities it has taken up in the first instance;